

(b) if so the details in this regard;

(c) the details of assistance sanctioned and released to various States to address the growing urban transport demand during the last three years; and

(d) the details of such assistance utilized by various States during the said period?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) and (b) Yes, Sir. The Government has formulated a National Urban Transport Policy (NUTP) in April, 2006 which envisages safe, affordable, quick, comfortable, reliable and sustainable urban transport systems, establishment of quality focused multi-modal public transport systems that are well integrated, providing seamless travel across modes, land use transport integration, introducing intelligent transport systems for traffic management etc. The implementation of the policy is an on going process.

(c) and (d) The policy provides for general guidelines for financial support. However, central assistance to States/UTs for urban transport is provided under the various schemes of the Ministry.

Allocation of amount for BRIMSTOWAD project

3242. SHRI HUSAIN DALWAI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government is thinking of allocating the amount asked by Maharashtra Government for Brihan Mumbai Storm Water Drainage (BRIMSTOWAD) project;

(b) if so, the details thereof;

(c) whether Government is also thinking of any other project to deal with the flood in Mumbai city; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) and (b) The approved cost of the Brihan Mumbai Storm Water Drainage (BRIMSTOWAD) Project is Rs. 1200.53 crore. Government of India has released a total of Rs. 1000 crore which is about 83.30% of the approved cost.

(c) and (d) No, Sir. Storm water drainage is the responsibility of the State Governments & Urban Local Bodies. However, the Municipal Corporation of Greater Mumbai (MCGM) and the Mumbai Metropolitan Region Development Authority (MMRDA) are already implementing the Mithi River Development Project (MRDP) as per their own technical assessment and by spending their own resources so far. A project report for development and protection of Mithi River was sent by Government of Maharashtra which has been appraised by Ministry of Water Resources. Comments of Ministry of Water Resources have been sent to the state government.

Water problem in Phase-I, Dwarka

3243. SHRI DILIPBHAI PANDYA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that there is hardly any water flow of potable water, in DDA, MIG flats from 137 to 160 of Sector-13, Pocket-I, Dwarka, (Netaji Subhash Apartment);

(b) whether it is a fact that there is some fault in underground water pipeline of the said pocket;

(c) whether it is a fact that water tankers are supplying waters only to few flats and not to all affected residents;

(d) whether residents have approached the concerned officials many times and submitted representations thereof; and

(e) what steps have been taken to identify the problem and also to augment the supply of water?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) and (b) DDA has informed that it is not true that there is hardly any water flow in DDA flats from flat No. 137 to 160 of sector-13, Pocket-1, Dwarka. The water supply line in pocket-1, Sector-13 has been laid as per the approved scheme from Delhi Jal Board (DJB) and there is no fault in the underground water pipe line.

(c) DDA has also informed that the water tankers are supplying water to underground reservoir in the pocket for distribution among the flats. However, water is supplied through tankers to the affected flats directly where the supply does not reach because of shortage in water supply received from DJB.

(d) and (e) DDA has further informed that the residents have represented few times on the